

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/10707 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati the 5th October, 2024.

Sub: **Casual leave**

Ref:- Your letter no. DJD/4818/2024 dated 28.10.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.11.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 30.10.2024 till the morning of 04.11.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

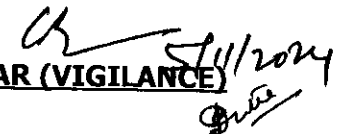
Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-100/2022/10708 /A, dated 5.11.24

Copy to:

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)